

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 3rd October, 2024

No. HC.XXXVII-21/2024/257/R.Cell ##### The following officers of Nagaland Judicial Service (NJS), who have completed 5 (five) years in the cadre of Grade-II of NJS, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE)** for promotion to Grade-I of Nagaland Judicial Service.

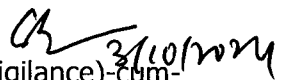
The present LDCE process is being initiated for filling up of 1 (one) post in Grade-I of Nagaland Judicial Service.

In case of non-availability of officers opting for LDCE or in the event of not qualifying in the LDCE, the available vacant posts will be filled up by way of regular promotion.

Sl No.	Name of the officers	Place of posting	Date of joining in various Grades
1.	Smti Seyielenuo Mezhii	Chief Judicial Magistrate, Dimapur	Grade-III-31.7.2013 Grade-II-31.10.2018
2.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Mokokchung	Grade-III-31.7.2013 Grade-II-31.10.2018


The options in writing should be sent only by e-mail at **ghc.rcell2013@gmail.com** **on or before 14.10.2024 within office hours**. For any query regarding submission of option, they are requested to contact the undersigned.

By Order,


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland for information. He is requested to upload this notification immediately in the official website of the Kohima Bench. He is also requested to inform the concerned Officers for doing the needful.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 03.10.2024 regarding calling of options for appearing in the LDCE for promotion from Grade-II to Grade-I of Nagaland Judicial Service, 2024**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1